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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT, KARKARDOOMA COURTS COMPLEX, DELHI.

O R D E R

It is hereby ordered that the Committee is being constituted of the following members, mentioned below, for maintenance, upkeep and allotment of Lockers in the freshly renovated Ladies Bar Room, First Floor, J-Block, Karkardooma Courts Complex, Delhi.

- |   |          |
|---|----------|
| 1. Ms. Deepali Sharma, Additional Sessions Judge-04/ East | Chairman |
| 2. Ms. Himanshi Tyagi, Metropolitan Magistrate-03/ East   | Member   |
| 3. Ms. Pooja Yadav, Metropolitan Magistrate (NI Act)/East | Member   |



(Sanjay Garg-I)  
Principal District & Sessions Judge  
East District, KKD, Delhi

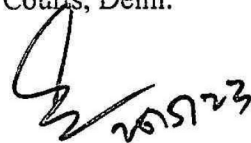
4896-4902

No...../Pr.D&SJ/EAST/KKD/DELHI/2023/

Dated: 20/5/2023

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
3. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
4. Concerned Judicial Officers, Karkardooma Courts, Delhi.
5. The Website Committee, Tis Hazari Courts/ Karkardooma Courts, Delhi.
6. For uploading on LAYERS.
7. PS to the undersigned.



Principal District & Sessions Judge  
East District, KKD, Delhi